

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 28<sup>th</sup> February, 2014

NO. HC.VII-49/2014/ 1179 /A. It is for general information to all the Judicial Officers of Assam that henceforth, Judicial Officer, who is transferred at his/ her own request, is not entitled to Travelling Allowance in the spirit of S.R. 241 under Division XII of the Fundamental Rules and Subsidiary Rules.

In view of the above, the following Officer, who has been transferred at his own request, vide High Court letter NO.HC.VII-04/2014/730-796/A. Dated 13.02.2014, is not entitled to Travelling Allowance.

1. Shri Naba Kamal Bora, District and Sessions Judge, Kamrup District, Amingaon


By order,  
Sd/- Robin Phukan,  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-04/2014/ 1180 - 1203 /A.

Dated 28.02.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. Shri Naba Kamal Bora, District and Sessions Judge, Kamrup District, Amingaon
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, \_\_\_\_\_
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, \_\_\_\_\_
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
19. The Judicial Magistrate, Hajo/ Tihu
20. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
21. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
22. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**  
28-02-14